

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 293 of 2014, 279 of 2014 & 255 of 2014

Dated : 27th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Appeal No. 293 of 2014

**M/s. Anjaney Ferro Alloys Ltd. & Ors. Appellant(s)
Versus
Jharkhand State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Counsel for the Respondent (s) : Mr. Himanshu Shekhar &
Mr. Aabhas Parimal for R-3
Mr. Farrukh Rasheed for R-1
Mr. M.G. Ramachandran
Ms. Ranjitha Ramachadran for DVC

Appeal No. 279 of 2014

**M/s. Dayal Steel Ltd. Appellant(s)
Versus
Jharkhand State Electricity Regulatory
Commission Respondent(s)**

Counsel for the Appellant (s) : Mr. Krishan Kant Dubey
Mr. Suraj Samdarshi
Counsel for the Respondent (s) : Mr. Farrukh Rasheed for R-1
Mr. M.G. Ramachandran &
Ms. Ranjitha Ramachandran &
Mr. Shubham A9rya for DVC

Appeal No. 255 of 2014

Damodar Valley Corporation **Appellant(s)**
Versus
Jharkhand State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachdran &
Mr. Subham Arya

Counsel for the Respondent (s) : Mr. Farrukh Rasheed for R-1
Mr. Vishal Anand &
Mr. Janmali
Mr. R. Saluja &
Mr. Jasmeet Singh for SAIL

ORDER

Mr. Rajiv Yadav, learned counsel for the appellant in Appeal No. 293 of 2014 has extensively argued the issues involved in this Appeal.

Post this Appeal along with other connected Appeals for arguments of the appellants and respondents on **11th & 12th January, 2016**.

(I. J. Kapoor)
Technical Member
rkt

(Justice Surendra Kumar)
Judicial Member